

Title : Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): Sir, I beg to lay on the table:

(Placed in Library, See No. LT 1850-51/98)

Annual Report and Review of the working of the Hindustan Organic Chemicals Ltd., Rasayani for the year 1997-98

THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF FOOD AND CONSUMER AFFAIRS (SARDAR SURJIT SINGH BARNALA): Sir, I beg to lay:

(Placed in Library. See No. LT-1851-56/98)

Copy of Employees State Insurance(Central) Amendment Rules. 1998

श्रम मंत्री (डा. सत्यनारायण जटिया): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(Placed in Library. See No. LT 1857-58/98)

Annual Report and REview of the working of the National Minorities Development and Finance Corporation, New Delhi for tthe year 1997-98

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): Sir, I beg to lay:

(Placed in Library. See No. LT 1859-67/98)

Annual Report and Review of the working of Cancer Hospital and Research Institute, Gwalior for the year 1997-98

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT (Placed in Library. See LT No. 1862-63/98)

Copy of Notification regarding Environment (Protoction)Act, 1986

पर्यावरण और वन मंत्रालय में राज्य मंत्री (श्री बाबू लाल मरांडी): अध्यक्ष महोदय, मैं पर्यावरण (संरक्षण) अधिनियम, १९८६ की धारा १२ और १३ के अन्तर्गत जारी अधिसूचना संख्या का.आ. १५०८, जो १ अगस्त १९९८ के भारत के राजपत्र में प्रकाशित हुई थी तथा जो पर्यावरण प्रयोगशाला की मान्यता के बारे में है, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library. See LT No. 1864/98)

Annual Report and Review of the working of the Bureau of Indian Standards, New Delhi, for the year 1996-97

खाद्य और उपभोक्ता मामलों के मंत्रालय में राज्य मंत्री

(श्री सत्यपाल सिंह यादव): अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(Placed in Library. See LT No. 1865/98)